### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

# RAJYA SABHA UNSTARRED QUESTION NO. 3870 TO BE ANSWERED ON 06.04.2022

#### Assistance to Voluntary Organizations under National Integration Scheme

#### 3870 Shri P. Wilson:

Will the Minister of **EDUCATION** be pleased to state:

(a) whether the Ministry has details of how many Voluntary Organisations have been established under Grant of Assistance to Voluntary Organizations/Institutions/Universities and other Educational Institutions for activities under National Integration Scheme from the year 2016-2021 across the country, especially in Tamil Nadu; and

(b) how many Voluntary Organisations have received grants and were granted sanctions under this scheme from the year 2016-2021 across the country, especially in Tamil Nadu, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. RAJKUMAR RANJAN SINGH)

(a) and (b) There is no scheme or programme of Ministry of Education under which grants are released to Voluntary Organisations (VOs) / Non Government Organisations (NGOs). Education being a Concurrent Subject, majority of Schools/ Educational Institutions are under the jurisdiction of the State/ UT Government. The decision of the State/ UT Government to involve VOs/ NGOs is based on State's requirement and the expertise or specialization of the VOs/ NGOs.

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